

[English]

Computer Error in U.P.S.C. Exams

3459. SHRI PRAKASH V. PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether all the candidates who had appeared from Danapur Centre of Patna for the Civil Service Examination had failed as per computer tests;

(b) whether it is also a fact that when the students protested, a manual recheck was undertaken and many were found to have passed;

(c) whether instances have come to light where UPSC has sent mark sheet showing a candidate having passed the test while subsequent computerised mark sheet sent showed that the candidate had failed; and

(d) if so, steps taken to ensure that the career of bright students are not marred due to some error in feeding the computer ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) No, Sir. All candidates who appeared from four out of total of seven sub centres of Danapur failed at the Civil Services (Preliminary) Examination, 1985.

(b) After the announcement of the results based on representations from a few candidates, the Commission rechecked the entire results. Consequently, 232 candidates, including 190 candidates of the four sub-centres of Danapur, Patna were found to be eligible for the Main Examination and they were accordingly admitted to the Main Examination.

(c) No individual mark sheets are prepared for the candidates in the Civil Services (Preliminary) Examination. The question of any instance of discrepancy

in mark sheet coming to notice does not, therefore, arise.

(d) New Programmes have been developed to ensure recheck of machine scores and detection of any malfunctioning of scoring machine. Other validation checks have also been evolved to ensure correctness of results. These precautions would prevent chances of the career of any candidate being marred due to errors in feeding the Computer.

Survey Conducted Regarding Scheduled Castes Below Poverty Line

3460. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of WELFARE be pleased to state :

(a) whether Government are aware that according to the recent survey of certain districts in Bihar conducted by L.N. Mishra Institute of Economic Development and Social Change, more than 95 per cent of the Scheduled Castes in Bihar constitute to be below the poverty line and live under abysmal conditions besides being treated as 'untouchables'; and

(b) if so, the steps taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No information is available.

(b) Question does not arise.

Allocation of Funds for the Welfare of Blinds

3461. SHRIMATI PRABHAWATI GUPTA : Will the Minister of WELFARE be pleased to state the funds allocated in the Seventh Five Year Plan for giving more facilities to the blinds in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : A sum of